

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

69. C.P. 1687/(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Saroj Hansraj Rambhia
V/s
Birla Shloka Edutech Ltd

APPEARANCES: -

FOR THE APPLICANT

: Adv. Rajesh Shah

FOR THE RESPONDENT

: Adv. Ravi Agarwal I/b Adv. Dinesh

Kumar Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)